

Shoji Kaisha Ltd, who are the suppliers of the Plant The machine will be opened by the Japanese Engineers for investigation and suitable remedial action will be taken on their advice to prevent such vibrations occurring in future.]

SEIZURE OF GOLD FROM INDIAN COASTAL LINER IN BOMBAY

149 SHRI P L KUREEL URF TALIB Will the Minister of FINANCE be pleased to state

(a) whether it is a fact that about four thousand tolas of gold was seized by the Customs Authorities from an Indian coastal liner in Bombay on or about 22nd June, 1964,

(b) whether the gold consignment has so far been claimed by any one, and

(c) whether the passengers who disembarked from the liner came from Pakistan?

THE MINISTER OF FINANCE (SHRI T T KRISHNAMACHARI). (a) The Bombay Customs Authorities seized 570 tolas (41,637 grams), of contraband gold from SS 'Sabarmati' on the 22nd July, 1964

(b) No, Sir

(c) The vessel came from Karachi with passengers

OFFICERS OF INCOME-TAX AND CENTRAL EXCISE DEPARTMENT IN ASSAM CIRCLE

150 SHRI BAHARUL ISLAM Will the Minister of FINANCE be pleased to state

(a) the total number of gazetted and non-gazetted officers of the (i) Income-tax Department and (ii) Central Excise Department in the Assam Circle,

(b) what percentage of them, if any, has been provided with accommodation, and

(c) whether such officers are also provided with accommodation in other Circles?

THE MINISTER OF FINANCE (SHRI T T KRISHNAMACHARI): (a) to (c) The information is being collected

EXTENSION OF FAMILY PENSION SCHEME 1964

151 SHRI T V ANANDAN Will the Minister of FINANCE be pleased to state whether Government propose to extend the Family Pension Scheme, 1964 to those persons who retired before 1st January, 1964 and had opted for old pensionary benefits?

THE MINISTER OF FINANCE, (SHRI T T KRISHNAMACHARI) No, Sir

FAMILY PLANNING PROGRAMME

152 SHRI P L KUREEL URF TALIB Will the Minister of HEALTH be pleased to state

(a) whether Government propose to legalize abortion or liberalize the abortion laws as a measure of family planning,

(b) whether there is any new scheme or programme which is proposed to be introduced to accelerate the pace of family planning, and

(c) if so, whether Government have consulted the State Governments in their new programme for family planning?

THE MINISTER OF HEALTH (DR SUSHILA NAYAR) (a) A Committee of the Central Family Planning Board has been asked to study the question in all its aspects,

(b) The Family Planning Programme has been re-organised and the State Governments have been requested to implement the reorganised programme expeditiously, using all methods of Family Planning

(c) The reorganised programme has been recommended by the Central Family Planning Board of which Health Ministers of State Government are members

FAMILY PLANNING IN INDIA

153 SHRIMATI SHAKUNTALA PARANJPYE Will the Minister of HEALTH be pleased to state

(a) the amounts of grants sanctioned to each of the States of Kerala